## GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.232 TO BE ANSWERED ON 19.07.2018

### FLOUTING OF CONSUMER SAFETY STANDARDS BY LED BULB MANUFACTURING COMPANIES

#### 232. SHRI ABHISHEK SINGH:

Will the Minister of POWER be pleased to state:

(a) the norms and guidelines set by the Government for the manufacturing of lighting products in the country and the punishment given for non compliance of those norms and guidelines;

(b) whether it is a fact that many LED bulb manufacturing companies are not following the norms and guidelines about consumer safety standards; and

(c) if so, the details thereof?

#### ANSWER

# THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R. K. SINGH)

(a): Ministry of Electronics and Information Technology (MeitY) has notified "Electronics and IT Goods (Requirement of Compulsory Registration) Order, 2012 (CRO)" in the Gazette of India vide notifications dated 3<sup>rd</sup> October, 2012 and 13<sup>th</sup> November,2014 under the provision of "Compulsory Registration Scheme" of Bureau of Indian Standard (BIS) Act 1986 mandating Indian safety standards for 30 electronics products categories. In Phase-II, through notification dated 11<sup>th</sup> May, 2015 three LED products were covered under CRO with immediate effect. In Phase-III, six more LED products have been covered under CRO, the order has come into force from 23<sup>rd</sup> May 2018.

As per the provisions of CRO, registration is granted by Bureau of Indian Standard (BIS) after successful completion of testing at BIS recognized labs as per applicable Indian Safety Standards. Accordingly, BIS has published the following Indian Standards on LED bulb :-

 IS 16102 (Part 1 Safety Requirements) 'Self-ballasted LED Lamps for General Lighting Services' under Electronics and IT Goods (Requirement for Compulsory Registration Order, 2012) published in 13<sup>th</sup> November 2014;

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(ii) IS 16102 (Part 2 Performance Requirements) 'Self-ballasted LED Lamps for General Lighting Services' for which Bureau of Energy Efficiency (BEE) has prescribed energy performance norms for LED bulbs, the LED bulbs are rated on a scale of 1 to 5 with star being the most efficient lighting product in terms of its energy performance in lumen output per watt and these norms have come into force from 28<sup>th</sup> June 2018. Any non-compliance of these norms makes the LED manufacturers/ importers/persons in trade liable to penalty in terms of section 26 of the Energy Conservation Act, 2001.

There are additional Indian standards published by BIS on various lighting products covered under Quality Control Orders and Compulsory Registration Orders 2014, which are given at Annexure.

(b) & (c): As per the provisions of the CRO, registrations are granted by BIS and MeitY executes surveillance for the notified Goods registered by BIS. In case any complaint or non-compliance is observed on the notified products during surveillance, the cases are forwarded to BIS for necessary action as per provisions of BIS Act/ Rules. As per information provided by the MeitY, till date, three Registrations given under the Compulsory Registration Scheme were cancelled by BIS as a result of failure of test report.

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#### ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 232 TO BE ANSWERED IN THE LOK SABHA ON 19.07.2018.

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List of additional Indian Standards published on various lighting products covered under Quality Control Orders and Compulsory Registration Orders issued by Government of India

- 1. IS 418 Tungsten filament general service electric lamps (upto100 W ).
- 2. IS 10322 (Part 5/ Sec 1) Luminaries Part 5 Particular Requirements Sec 1 Fixed General purpose luminaries.
- 3. IS 10322 (Part 5/ Sec 3) Luminaires Part 5: Particular Requirements Section 3 Luminaires for Road and Street Lighting.
- 4. IS 10322 (Part 5/ Sec 5) Luminaires Part 5: Particular Requirements Section 5 Flood Lights .
- 5. IS 10322 (Part 5/ Sec 6) Luminaires Part 5: Particular Requirements Section 6 Hamp Lamps.
- 6. IS 10322 (Part 5/ Sec 7) Luminaires Part 5: Particular Requirements Section 7 Lighting Chains.
- 7. IS 10322 (Part 5/ Sec 8) Luminaires Part 5: Particular Requirements Section 8 Luminaires for Emergency Lighting.
- 8. IS 15111 (Part 1) Self Ballasted Lamps for General Lighting Services Part 1 Safety Requirements.
- 9. IS 15111 (Part 2) Self Ballasted Lamps for General Lighting Services Part 2 : Performance Requirements.
- 10.IS 15885 (Part 2/ Sec 13) Safety of Lamp Control gear Part 2 Particular Requirements Section 13 d.c. or a.c. Supplied Electronic Control gear for LED Modules.

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